

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/230/ (IB)/2017
NAME OF THE PETITIONER(S) : GLOBAL INFONET DISTRIBUTION PVT LTD,
ICICI LOMBARD GENERAL INSURANCE CO.
NAME OF THE RESPONDENT(S) : CCS INFOTECH LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. K. Shaobanjiyam	Petitioner Counsel	Shaobanjiyam 944402779.
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ORDER

Counsel for petitioner present and submitted that he had sent notice to the respondent but not filed any proof of the same. It is submitted that the Petitioner has not filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands closed as abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)